

DIVISION BENCH  
COURT - I

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/920(KB)2018  
IN  
C.A.(CAA)/297(KB)2018,  
MA(COMPANIES ACT)/11(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	ASHIKA GLOBAL FINANCE PRIVATE LIMITED & ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

**ORDER**

1. None for the parties.
2. Post this matter on **26.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)